Regarding bans to farmers

SHRI KODIKUNNIL SURESH (MAVELIKKARA): I wish to draw the attention of the House to the grave financial distress faced by paddy farmers due to the current system of payments being routed through the Paddy Receipt Sheet (PRS) loan mechanism via banks in Kerala. ? (*Interruptions*)

माननीय सभापति : माननीय सदस्यों से मेरा आग्रह है कि माननीय सदस्य महत्वपूर्ण विषयों पर अपनी बात रख रहे हैं, कृपया आप लोग अपनी-अपनी सीटों पर विराजें।

? (व्यवधान)

SHRI KODIKUNNIL SURESH: Instead of receiving their rightful dues directly, farmers are being forced into a loan-based payment system, which adds unnecessary financial burdens, delays payments, and subjects them to interest deductions. ? (*Interruptions*) The indirect payment system deprives farmers of immediate access to their earnings, leaving them at the mercy of banking procedures and fluctuating interest rates. ? (*Interruptions*) This defeats the very purpose of Minimum Support Price (MSP) procurement, which is meant to ensure timely and fair compensation for their produce. ? (*Interruptions*)

Given the hardships faced by paddy farmers, I urge the Central Government to immediately instruct the Kerala State Government to implement a direct payment system, ensuring that funds reach farmers' accounts without intermediaries or loan deductions. ? (*Interruptions*) Such a step is essential to safeguard farmers from financial exploitation, ensure transparency, and uphold their right to timely remuneration for their hard work. ? (*Interruptions*)

I request the Union Government's urgent intervention in this matter. ? (Interruptions)